

ITEM NO.10

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10041/2024

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Appellant(s)

VERSUS

BABUA KOERI (D) & ORS. Respondent(s)

WITH

C.A. No. 10042/2024 (III-A)

Date : 23-10-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Akhilesh Kumar Pandey, AOR
Mr. Abhishek Kumar Pandey, Adv.

Mr. Rajeev Singh, AOR

For Respondent(s) Mr. Sushant Kumar Yadav, Aadv.
Mr. Prateek Yadav, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.

Mr. Ankur Yadav, AOR
Ms. Asha Gopalan Nair, AOR

Mr. Akhilesh Kumar Pandey, AOR
Mr. Abhishek Kumar Pandey, Adv.

Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10041/2024

Respondent Nos. 1 (i), 3(i-vi), 4 to 6, 11(i), 12, 13, 14 (ii & iii), 15 and 16 (i-v) are duly represented and have already filed the counter affidavit.

Service of notice is complete on respondent Nos. 1 (ii to vi) and 10 but no one has entered appearance on their behalf.

Respondent Nos. 2, 7, 9 & 17 and Respondent No. 14(i) have been deleted vide order dated 28.4.2016 and 19.5.2023 of the Hon'ble Judge in Chambers.

The matter be processed for listing before the Hon'ble Court, under the rules.

C.A. No. 10042/2024

Respondent Nos. 1(i) and 2 are duly represented.

It has been submitted by Ld. Counsel appearing on behalf of Respondent No. 1(i) that counter affidavit has already been filed on behalf of said respondent. Registry to verify the same and update the records accordingly.

Petitioner to take fresh steps in respect of Respondent No. 1(ii to v).

Respondent No. 1 (ii to v) are common respondent in C.A No. 10041/2024 but no one is representing them in the said matter. Hence service can not be deemed complete.

Service of notice is complete on respondent No. 1(vi) but no one has entered appearance on his behalf.

Respondent Nos. 3 to 8 have been deleted vide order dated 11.4.2016 of the Hon'ble Court.

List again on 18.2.2025.

SUJATA SINGH
Registrar